

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3767**  
TO BE ANSWERED ON 09.08.2016

**Protection of Coastal Beaches**

3767. DR. GOKARAJU GANGA RAJU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the Andhra Pradesh Government has applied for permissions for digging of Beach Sand along the coast line;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to protect the coastal beaches and to save villages from sea erosion?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,  
FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a) to (c): The Ministry has approved in January, 2016 the proposal of Terms of Reference to conduct environmental impact assessment studies and preparation of environmental management plans for three projects for mining of heavy mineral concentrate and heavy mineral sand in coastal region of Andhra Pradesh and by Andhra Pradesh Mineral Development Corporation Limited.

The EMPs of the projects in assessment of likely damage to environment generally provide for mitigation and conservation measures, which is considered and incorporated in the conditions of final environmental clearance.

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